

**IN THE INCOME TAX APPELLATE TRIBUNAL 'A' BENCH, PUNE**

**SHRI PARTHA SARATHI CHAUDHURY, JM  
AND  
DR. DIPAK P. RIPOTE, AM**

**ITA No. 1945/PUN/2019**

Kisanlalji Sarda Education &  
Research Foundation  
Camel House, Nashik Pune Road  
General Vaidya Nagar,  
Nasik 422 011  
PAN: AAFCK4953N

Appellant

Vs.

The Commissioner of Income-tax,  
(Exemptions) Pune.

Respondent

Appellant by : None

Respondent by : Ms. Divya Bajpai

Date of Hearing : 22-03-2022

Date of Pronouncement : 22-03-2022

**ORDER**

**PER PARTHA SARATHI CHAUDHURY, JM :**

This appeal preferred by the assessee emanates from the order of the Id. Commissioner of Income Tax (Exemptions), Pune dated 09-09-2019.

2. At the time of hearing, the assessee vide its letter dated 20-3-2022 sought permission of this Tribunal to withdraw the captioned appeal by stating as under:

“Sub: Withdrawal of appeal filed on 9-12-2019 – PAN AAFCK 4953 N

1. The above referred appeal was filed against the order of the CIT(Exemptions), Pune, dt. 09-09-2019.
2. We have been granted the registration u/s 12AB vide order dt. and 80G vide registration No. AAFCK4953NF20142 dt. 6-10-2021 by the Pr. CIT.
3. In view of the said registration, no cause of action is remaining and hence we hereby withdrawing the appeal filed with you. You are kindly requested to permit us to withdraw the said appeal.”

3. The Id. D.R did not raise any objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal.

5. In the result, the appeal of the assessee is **dismissed as withdrawn**.

Order pronounced in the open Court on this 22<sup>nd</sup> day of March 2022.

**(DR. DIPAK P. RIPOTE)**  
**ACCOUNTANT MEMBER**

**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

Pune; Dated, this 23<sup>rd</sup> day of March 2022  
Ankam

**Copy of the Order forwarded to :**

1. The Appellant.
2. The Respondent.
3. The CIT (Exemptions), Pune
4. Dr. D.R. (ITAT) Pune
5. Guard File

BY ORDER,

Sr. Private Secretary  
ITAT, Pune.

/// TRUE COPY ///

		Date	
1	Draft dictated on	22-03-2022	Sr.PS
2	Draft placed before author	22-03-2022	Sr.PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS		Sr.PS
6	Kept for pronouncement on	22-03-2022	Sr.PS
7	Date of uploading of order	23-03-2022	Sr.PS
8	File sent to Bench Clerk	24-03-2011	Sr.PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		